

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2017

AND

APPEAL NO. 20 OF 2017

Dated: 8th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

ANSAL API

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep shah
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R.1

Mr. Abhishek Raj for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **15.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**